GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 1480 ANSWERED ON 12th DECEMBER, 2023

INCENTIVES UNDER PLISFPI

†1480. SHRI VIVEK NARAYAN SHEJWALKAR: SHRIMATI RANJEETA KOLI:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the present status of Production Linked Incentive Scheme for Food Processing Industry (PLISFPI);
- (b) the budget earmarked by the Government for this scheme including the disbursement and utilization of incentive amounts under the PLISFPI since its implementation in 2021-22;
- (c) the claims processed and the various food product segments to which these incentives have been granted;
- (d) whether the Ministry has collaborated with industry experts, research institutions, or international partners to ensure the alignment of PLISFPI with global best practices and market demands;
- (e) if so, the details of such collaboration; and
- (f) whether the target of employment generation has been set under this scheme along with the details of its progress?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PASHUPATI KUMAR PARAS)

(a) to (c) The Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) was approved by the Cabinet on 31st March 2021, with an outlay of Rs. 10,900 crores, to be implemented from FY 2021-22 to FY 2026-27. The scheme consists of three components: incentivizing manufacturing in four food product segments (Ready to Cook/ Ready to Eat foods; Processed Fruits & Vegetables; Marine Products; and Mozzarella Cheese), promoting Innovative/Organic products of SMEs, and incentivising branding and marketing abroad for promoting Indian brands in the global market. Additionally, the PLI Scheme for promoting Millet-based Products was launched in the FY 2022-23 with an outlay of ₹800 crore, utilizing the scheme's savings.

The PLI beneficiaries have reported investment of ₹7,126 crore under the scheme, with sales of ₹49,825 crore upto April-September 2023. According to scheme guidelines, the PLI beneficiaries are required to furnish incentive claims for a specific financial year by 31^{st} December of the following financial year. The disbursement status of incentives for FY 2021-22 is as follows:

Segment	Incentive Disbursed (₹ Crore)
Processed Fruits & Vegetables	137.71
Ready to Cook/ Ready to Eat	362.35

Marine Products	72.31
Mozzarella Cheese	8.91
Organic Products	3.02
Total	584.30

(d) & (e): During the formulation of PLISFPI, proactive steps were taken to align it with global best practices and market demands. The process involved active engagement with various stakeholders, including industry experts, large-scale manufacturers and SMEs, etc. An extensive consultative approach was adopted to gather inputs while formulating the scheme guidelines. This collaborative effort is continuing in form of regular engagements with the stakeholders for ensuring continued relevance and effectiveness of the scheme guidelines.

(f) The scheme aims to generate employment for approximately 2.5 lakh persons. As of 30th September 2023, Quarterly Review Reports from PLI beneficiaries indicate the creation of employment for 2,37,335 persons.
